

IN THE CENTRAL ADMINISTRATIVE TRIBUNA: HYDERABAD BENCH
AT HYDERABAD

O.A. No. 1371/96

Date of Decision: 29.11.96

BETWEEN

P. Satyanarayana

.. Applicant

AND

1. The Air Commodore,
Air Officer Commanding,
Air Force Station,
Hakimpet, Secunderabad

2. The Civilian Gazetted Officer (Admn.),
O I/c Civil Admn. for
Air Officer Commanding,
Air Force Station,
Hakimpet, Secunderabad.

.. Respondents

Counsel for the Applicant: Mr. S. Surya Prakash Rao

Counsel for the Respondents: Mr. N.R. Devraj

CORAM

THE HON'BLE SHRI R. RANGARAJAN: MEMBER (ADMN.)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR: MEMBER (JUDL.)

ORDER

(Oral Order per Hon'ble Shri R. Rangarajana MEMBER (ADMN.)

Heard Shri S. Surya Prakash Rao for the applicant
and Shri N.R. Devraj for the respondents.

This OA is filed praying for setting aside the order
of the Ist respondent No. HAK/2436/1336/PC Dt. 16.9.96, whereby
the applicant was kept under suspension.

This is an appealable order as per CCS (CCA) Rules,
1965. Hence the applicant may ^{an} file the appeal to the appropriate
authority, if so advised, and the same should be disposed of by
the authority in accordance with the law expeditiously.

The OA is ordered at the admission stage itself.

No order as to the costs.

(B.S. JAI PARAMESHWAR)
MEMBER (JUDL.)

(R. RANGARAJAN)
MEMBER (ADMN.)

KSM

29.11.96

DATE: 29TH NOVEMBER 1996
Dictated in the open court

R. (J) 3-116

(17)

..2..

O.A.NO.1371/96

Copy to:

1. The Air Commodore, Air Officer Commanding, Air Force Station, Hakimpet, Secunderabad.
2. The Civilian Gazetted Officer, (Admn.), O/O I/c Civil Admn. for Air Officer Commanding, Air Force ~~Station~~ Station, Hakimpet, Secunderabad.
3. One copy to Mr.S.Surya Prakash Rao, Advocate, CAT, Hyderabad.
4. One copy to Mr.N.R.Devraj, Sr.CSOS,CAT, Hyderabad.
5. One copy to Library,CAT, Hyderabad.
6. One duplicate copy.

YLKR

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Typing

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G. M. E.

1970. 8. 1. 1970 THIS IS THE DATE.

TYPED BY

COMPARED BY

SEARCHED BY

APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

À NÓ

THE HON'BLE SHRI B.S.JAI PARAMESHWAR
M(J)

• DATED •

29/4/96

ORDER/JUDGEMENT

R.A./C.P/M.A., No.

O.A. NO.: 1371/96 ⁱⁿ

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLEGED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

~~ORDERED / REJECTED~~

NO ORDER AS TO COSTS.

II COURT

YI KR

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केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal
डिप्ले /DESPATCH
12 DEC 1996 *NSuf*
हैदराबाद न्यायपीठ
HYDERABAD BENCH